

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2593

ANSWERED ON:11.03.2011

LEAKAGE OF PHONE TAPPING TRANSCRIPTS

Aaron Rashid Shri J.M.;Bhadana Shri Avtar Singh;Bheiravdanji Shri Gadhvi Mukeshkumar;Meena Shri Raghuvir Singh;Rajukhedi Shri Gajendra Singh

Will the Minister of FINANCE be pleased to state:

- (a) whether there are reports of the leakage of transcripts pertaining to phone tapping concerning a matter being investigated by the Income Tax Department/Central Board of Direct Taxes;
- (b) if so, the details alongwith the steps being taken to initiate an inquiry into the matter;
- (c) whether connivance of officials belonging to the said department and other individuals has been unearthed; and
- (d) if so, the details thereof alongwith the action taken thereon ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) to (d); The matter is sub-judice before the Hon`ble Supreme Court of India.